

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4035/2021

This the 23rd day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)

Kulbir Kour aged 37 years, W/o Harpal Singh, R/o, Dharamshala Singhan Tehsil
Chadoora District Budgam.

.....Applicant

(Advocate:- Mr. P.S. Ahmad-Not Present)

Versus

1. Mr. Nazir Ahmad Chief Education Officer, Budgam and 2 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**ORDER
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last date also i.e., 02.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 23.04.2021 for appearance of applicant.. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**